

The Constitution (Amendment) Bill, 2024-Introduced

(Amendment of Article 43A)

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution.

माननीय अध्यक्ष : प्रश्न यह है:

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए  
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प्रस्ताव स्वीकृत हुआ ।

ADV. DEAN KURIAKOSE: Sir, I introduce the Bill.

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15.43 hrs